

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)2009
C. A. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

NAME OF THE COMPANY: M/s. Data Infosys Ltd.

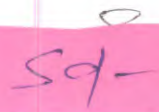
SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	R.K. Gupta	Advocate	Petitioner	
2	Ramesh Singh			
3	Vivek Malik	-Adv	Respondent	
4	Mukul Thakur			

Order

Letter for adjournment has been circulated by the petitioner on grounds of personal difficulty of the counsel. Last opportunity is being granted to the petitioner to address arguments.

List this case for final arguments on 28th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]